

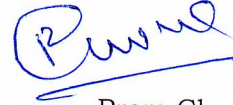
FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****DWARIKADHISH SPINNERS LIMITED OPERATING IN MANUFACTURING OF
COTTON/POLYESTER YARN AND OTHER YARN AT
1, VILLAGE KOULI MAJRA, NEAR 66 KVA PSEB LALRU, DISTT. SAS Nagar
Mohali, Punjab**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Dwarikadhish Spinners Limited (AABCD0202D) & (U17115PB1984PLC019259)
2.	Address of the registered office	1, Village Kouli Majra, Near 66 KVA PSEB, Lalru, Distt. SAS Nagar, Mohalli, Punjab
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	1, Village Kouli Majra, Near 66 Kva Pseb Lalru, Distt. SAS Nagar Mohali, Punjab
5.	Installed capacity of main products/ services	Unit is not working Since one year.
6.	Quantity and value of main products/ services sold in last financial year	Unit has been said to be closed from past one year
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request to Resolution Professional at ip.dspinnners@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at ip.dspinnners@gmail.com
10.	Last date for receipt of expression of interest	18.09.2024
11.	Date of issue of provisional list of prospective resolution applicants	28.09.2024
12.	Last date for submission of objections to provisional list	03.10.2024
13.	Date of issue of final list of prospective resolution applicants	08.10.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.10.2024



15.	Last date for submission of resolution plans	13.11.2024
16.	Process email id to submit Expression of Interest	ip.dspinners@gmail.com



Prem Chand Goyal,
(Resolution Professional for M/s Dwarikadhish Spinners Ltd -a
company under CIRP)
IP Registration No: IBBI/IPA-001/IP-P01780/2019-2020/12710
Registered Address: House No 1-F, Adjoining Municipal House,
Model Town, Patiala, Punjab-147001
Correspondence Address: Unit A-204, Second Floor, Elante
Offices, Plot No. 178-178A, Industrial Area, Phase I,
Chandigarh-160002
Email: ip.dspinners@gmail.com

Date: 03.09.2024
Place: Chandigarh

